Annexure-1

| | WINDER CIDE |
|------------------------------|---|
| Name of the corporate debtor | STALWART INTERNATIONAL TRADING PRIVATE LIMITED (UNDER CIRP) |
| Date of commencement of CIRP | 12/12/2023 |
| List of creditors as on | 12/12/2023 |

Unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

| - 1 | Sl. Name of No. creditor | | Identifi- cation | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount of any mutual | Amount of claim | Amou nt of | Remarks, if any |
|-----|-----------------------------|--|---------------------|---------------------------|----------------|--------------------------------|-----------------------|--|--------------------------------------|------------------------|--------------------------|----------------------|----------------------------------|--------------------|------------------------------------|--|
| | | | No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | continge nt claim | dues, that may be set- off | not admitted | claim under verific ation | |
| | | Mr. Sulaiman Abdul Gaffor. | UFC-1 | 27/12/ 2023 | 1,92,00,000 | 1,50,00,000 | UFC | NIL | NIL | No | 100% | NIL | NIL | 42,00,000 | NIL | Interest claim is under verification as |
| | | Office at Post Box No. 7217, | | | | | | | | | | | | | | there is no clear terms for rate interest. |
| | | Salmiya 22083, Kuwait & also at | | | | | | | | | | | | | | Details sought from claimant and yet to receive. |
| | | No.3/3E, 27D, Abdulkadhar Street, Chakrapalli, Thanjavur District, Tamil Nadu | | | | | | | | | | | | | * PESIN | DRTHU * LUR 18: LUR AN |